

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 15<sup>th</sup> December, 2015**  
**TIME:10.30 hrs. to 13.15 hrs.**

**HON'BLE MR D N PATIL, REGISTRAR**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADINGS</b>				
1.	Original Application No. 126/2015(CZ) <b>(W.P.C. 141/11)</b>	Naresh Yadav Vs. State of Rajasthan & Ors.		
2.	Original Application No. 129/2015(CZ) <b>(W.P.C. 2744/15)</b>	Surendra Bohra Vs. State of Rajasthan & Ors.		
3.	Original ApplicationNo. 86/2014	Kailash Giri Vs. Union of India & Ors.	Mr. R.S. Mehta Adv.	
4.	Original ApplicationNo. 142/2015(CZ) <b>(M.A.No.815/15)</b>	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Nishit Tripathi, Adv.	
5.	Original ApplicationNo. 142/2015(CZ)	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**